

(a)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:
AT HYDERABAD

CP.No.125 OF 1998

in

OA.No.125 OF 1997

DATE OF ORDER:27-11-1998.

BETWEEN:

S.R.D.S.Raju.

.. Applicant

and

1. COMMODORE P.PANT,
The Additional Director,
Missile Systems & Quality
Assurance, DRDL, Kanchanbagh,
Hyderabad.
2. Shri M.V.SUNDARAM,
Director General,
Aeronautical Quality Assurance (AQA)?
'H' Block, New Delhi-11.
3. RADM R.M.KSHETRAPAL,
Commandant, College of Defence
Management, Secunderabad-500 010.
4. Shri AJIT KUMAR,
The Secretary, Ministry of Defence,
New Delhi.

.. Respondents

COUNSEL FOR THE APPLICANT :: Mr.J.V.Lakshmana Rao

COUNSEL FOR THE RESPONDENTS: Mr.V.Vinod Kumar

CORAM:

THE HON'BLE SRI R.RANGARAJAN, MEMBER (ADMN)

AND

THE HON'BLE SRI B.S.JAI PARAMESHWAR, MEMBER (JUDL)

: ORDER :

ORAL ORDER (AS PER HON'BLE SRI R.RANGARAJAN, MEMBER (A))

Heard Mr.Yogender Singh for Mr.J.V.Lakshmana Rao,
learned Counsel for the Applicant and Mr.V.Vinod Kumar,
learned Standing Counsel for the Respondents.

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2. The OA was disposed of with the following Order:-

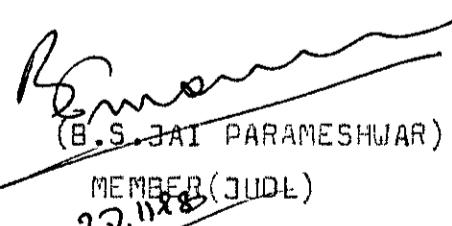
"It is now stated that applicant has been taken as permanent Steno Gr.II and will be assigned/allotted the seniority of Steno Gr.II with effect from the date of joining the organisation i.e., from 1-6-93. The letter bearing No.5116/DGAQA/ADMIN-III, dt.26-5-97 has been produced today for proving the above said statement. This letter is taken on record. In view of the decision of the respondents, the OA has become infructuous. Hence, the OA is dismissed as having become infructuous. No costs."

3. The applicant now submits that no seniority list is issued and hence it is violation of the Order of this Tribunal referred to above.

when promotion is to be ordered

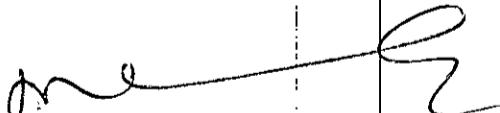
4. Seniority list assumes importance. Further promotion above that of Steno Grade-II is not in order. The right of the applicant will be safe-guarded if an Order is passed to the effect that further promotion above the grade of Stenographer-II should be issued in future only after the seniority list of Steno Grade-II is issued.

5. With the above direction the CP is closed.


(B.S. JAI PARAMESHWAR)

MEMBER (JUDGE)

27.11.98


(R. RANGARAJAN)

MEMBER (ADMIN)

Dated: this the 27th day of November, 1998

Dictated to steno in the Open Court

DSN

